

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 269/252/ND/2018

In the matter of:

M/s. Quantum Direct (India) Ltd.
Vs.
ROC & Another.

....**Appellant**

....**Respondent**

Under Section: 252

Order delivered on 04.09.2018

CORAM

**MS. INA MALHOTRA,
HON'BLE MEMBER (J)**

For the Applicant
For the Respondent

: Ms. Anu Kadian, CS
: Ms. Kusum Yadav,
Company Prosecutor

For the IT

: Mr. Raghvendra Singh, Adv. with
Mr. Manas Tripathi, Adv.

ORDER

Arguments heard. Order reserved.

Mukesh

**Sd/-
(MS. INA MALHOTRA)
MEMBER (JUDICIAL)**

